

**Deputation to Ex-Cadre Posts**

8371. SHRI R.P. SUMAN : Will the PRIME MINISTER be pleased to state :

(a) the normal period of deputation to an ex-cadre post admissible for a Central Government employee;

(b) whether it is permissible to sanction deputation from one ex-cadre post to another department without joining the parent department; and

(c) if so, what is the minimum period required at the parent department between the first and second deputation ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) The normal period of deputation shall be three years in all cases except for those posts where a longer period of tenure is prescribed.

(b) and (c). Except where a minimum spell of service in the parent cadre between two successive spells of deputation has been prescribed, it is permissible for a Government servant to proceed from one ex-cadre post to another. This minimum spell in the parent cadre varies from service to service.

**Economic Development of Backward States**

8372. SHRI C.P. THAKUR : Will the Minister of PLANNING be pleased to state :

(a) whether there is any cell in Planning Commission to monitor the economic progress of backward states;

(b) if so, the details thereof; and

(c) if not the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) to (c). There is no separate arrangement for monitoring the economic progress of backward States. However, the existing arrangements include a well-developed system for moni-

toring States' generation and transmission projects by the Central Electricity Authority; monitoring of 66 major irrigation projects by the Central Water Commission and the monitoring of 20-Point Programme by the Ministry of Programme Implementation, etc. In addition, the Planning Commission have finalised arrangements for monitoring on quarterly basis the implementation of various developmental programmes in all the States both in their physical and financial aspects.

**Erection of Monument at Buxaduar in Memory of the Freedom Fighters**

8373. SHRI AMAR ROYPRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the fact that there is a long standing public demand to erect a suitable monument at Buxaduar in Jalpaiguri District, West Bengal, in memory of the freedom fighters detained in Buxa camp during the British regime and to establish a museum cum library there on the freedom movements of India and the revolutionaries;

(b) if so, the details of the same;

(c) whether West Bengal Government have also requested to the Centre in this regard;

(d) if so, the details thereof and what action has so far been taken by the Union Government thereon; and

(e) if the Government are not in favour of the erecting such a monument at Buxaduar the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (c). It is for the State Government to take initiative for setting up such memorials. No proposal in this regard has been received from the Government of West Bengal so far.

(d) and (e). Does not arise.